

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:1306
ANSWERED ON:04.03.2010
REVIVAL OF SPINNING MILLS
Rawat Shri Ashok Kumar

Will the Minister of TEXTILES be pleased to state:

- (a) the number of spinning mills lying closed in each State/UT including Uttar Pradesh particularly in district Sandeela at Mishrikh parliamentary constituency;
- (b) whether the Government has taken/proposes to take any steps for the revival of spinning mills lying closed especially in backward and scheduled castes dominated areas;
- (c) if so, the details thereof, State-wise; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

- (a): 353 textile spinning mills (NON-SSI) were lying closed in the country including 1 spinning mill (i.e, Uttar Pradesh State Textile Corporation) in the district of Sandela (UP) as on Dec. 2009. The state-wise details of spinning mills closed are given in Annexure- I.
- (b): Government seeks to foster a policy regime, which facilitates growth and development of Indian industry. It has taken a number of steps to revive sick industrial units which, inter-alia, include, guidelines of the Reserve Bank of India (RBI) to banks, amalgamation of sick units with healthy units, setting up of Board for Industrial and Financial Reconstruction (BIFR) under the Sick Industrial Companies (Social Provisions) Act, etc. For restructuring of high cost debts of textiles units, in the organized sector, Ministry of Finance in Banking Division, in September 2003 introduced a Debt Restructuring Package to help textiles units overcome their unsustainable debt burden.
- (c) & (d): Out of 353 textile mills lying closed, cases of 104 textile are registered with BIFR as on 30.09.2009. The state-wise, details of cases registered with BIFR and their status are given at Annexure- II.